

HIGH COURT OF SIKKIM  
Record of proceedings

I.A. No. 01/2025  
IN  
CRL.A. No.28 of 2025 (Filing No.)

X ..... APPELLANT

VERSUS

STATE OF SIKKIM & ANR. .... RESPONDENTS

Date: 08.07.2025

CORAM :

**HON’BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Appellant : Mr. Kazi Sangay Thupden, Advocate.  
Mr. Udai Kunwar, Advocate.

For Respondent : Mr. Thinlay Dorjee Bhutia, Government  
No.1. Advocate.  
Ms. Pema Bhutia, Assitant Government  
Advocate.

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1. Admittedly, respondent no.2 in I.A. No.01 of 2025 has not been served. Mr. Kazi Sangay Thupden, learned counsel appearing on behalf of the appellant seeks two weeks time to do so.
2. List this matter on 25.08.2025.

**Judge**